of the Reserve Bank and the same is still in progress. A complaint was lodged with the local police. Later, the CBI have been asked to take over the investigation. It is not possible to assess the actual loss at present as it can be known only after the investigation is complete.

(c) 13 persons were arrested, of whom 6 have since been released on bail.

(d) Further action against concerned staff will be initiated on receipt of the Enquiry/Investigation Reports referred to above. The existing procedures are being examined by the Reserve Bank with a view to fill the lacunae, if any, as also to tighten them up.

वस्त्र निर्यात नीति

86. डा० लक्ष्मी नारायण पाण्डेय : क्या वाणिज्य, नागरिक पूर्ति तथा सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वस्त्र निर्यात नीति को 1 जुलाई, 1979 से पुनरीक्षित किया गया है;

(ख) क्या निर्यात कोटा वितरित करने का कार्य वस्त्र निर्यात संवर्धन परिषद् को सौंपा गया है;

(ग) क्या इस परिषद के विरुद्ध अनेक शिकायतें की गई थीं तथा पहले कोटे के गलत वितरण के आरोप में इस से वितरण कार्य वापस ले लिया गया था;

(घ) यदि हां, तो इसे निर्यात कोटा वितरित करने का कार्य पुनः सौंपने का क्या औचित्य है ?

वाणिज्य, नागरिक पूर्ति तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ बेग) : (क) से (घ). वस्त्र कोटे के उपयोग, निर्यातों तथा समुचित इकाई मूल्य प्राप्ति के दीर्घावधि विकास के मूल उद्देश्यों को ध्यान में रखते हुए, वर्ष 1979 के लिये कोटा वितरण नीति नवम्बर, 1978 में तय की गई थी। उस समय लिये गये निर्णय के अनुसार, परिधान निर्यात संवर्धन परिषद् को ऊनी निटवीयर को छोड़ कर सिले-सिलाए परिधान तथा निटवीयर का कोटा आबंटित करने का कार्य सौंपा गया था। उपयोग की प्रवृत्ति के आधार पर दूसरी छमाही के दौरान मूल नीति में कुछ संशोधन करना आवश्यक समझा गया और दूसरी छमाही के सम्बन्ध में नीति की मुख्य बातें यथासमय अधिसूचित की गयी थीं। तथापि, कोटा आबंटन कार्य करने वाले अभिकरणों के बारे में, जो कि नित्यप्रति वस्त्र आयुक्त की निगरानी में किया जाता है, इस दूसरी छमाही में कोई परिवर्तन नहीं किया गया। यह निगरानी कार्य परिधान निर्यात संवर्धन परिषद के खिलाफ कुछ शिकायतों को देखते हुए लागू किया गया है।

Rise in prices of Essential Commodities

*87. SHRI R.K. MHALGI :

DR. BAPU KALDATE :

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether the prices of some of the essential commodities are somewhat again on the rise ;

(b) if so, the details of actual rise since the presentation of the Budget, (monthwise);

(c) the reasons for rise in prices ; and

(d) what steps Government have taken or propose to take to control the prices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION

(SHRI KRISHAN KUMAR GOYAL) : (a) Yes, Sir. During the past few months, there has been increase in the prices of some essential commodities.

(b) The monthly movement of wholesale price indices of essential commodities since the presentation of the Union Budget for 1979-80 is given in the statement.

(c) The rise in prices has been due to the cumulative impact of several factors such as upward adjustment in the administered prices of certain commodities like petroleum products, iron and steel and cement; increase in the prices of imported commodities ; seasonality factor; impact of increase in excise duties on some commodities on imposition of import duty on imported edible oils and rapid expansion in money supply during the last three years.

(d) A number of measures have already been taken to curb inflationary tendencies. and further measures would be taken as and when felt necessary. Some of the important measures taken are briefly indicated below :

(i) Instructions have been issued to various Central Government Departments to exercise utmost economic discipline and reduce Government expenditure.

(ii) State Governments have been requested to adhere to authorise overdraft limits and to restrict non-plan expenditure.